

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA-228 of 2014 in
DFR No. 1145 of 2014

Dated : 8th July, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Director General of Police & Anr. ... Appellant(s)
Versus

Haryana Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. Ankit Swarup

Counsel for the Respondent(s): Ms. Shikha Ohri for R-1
Ms. Swagatika Sahoo
Ms. Poorva Saigal for R-4

ORDER

Heard the learned counsel for the parties.

Order is Reserved.

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson